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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 40 /2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2017, 10.30 A.M

Name of the Company	Jaswant Rai Arora & -Versus- Bhabani Paper Mills I		
Under Section	397/398	747 244104 010	
SI. Name & Designa	ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1 CS SANJAY 2. CS. ROHIT	KUMAR GUPTA CPCS) KUMAR KESHRI (PC	PETITIONERS.	Robert Keshri 16.03.201;
1. SURENDRA 2. ASHOR PRO	Kumor Mover	Respondent	Surendsaku 16.3.17

## ORDER

- Ld. Counsels for the petitionesr and the respondents are present.
- Ld. Pr. CS for the petitioner concluded his arguments. Ld. Counsel for the respondent made a request that case may be adjourned. This petition is pending since 2013. Prayer is allowed